## Accidental deaths and injury in work place and worksite

2294. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the number of accidental death and injury in workplace and worksite has increased in the country especially in two building collapses in Mumbai, Delhi and Goa and Bhushan Steel Plant in Odisha; and
- (b) the State-wise and industry-wise detailed list of industrial, mining and construction worksite deaths and injury in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) The provisions of safety and health aspect of the workers engaged in building and other construction work are enforced by the Central and State Governments in their respective spheres. State-wise details of the workers died and injured during the last three years on the worksites is given in the Statement.

State-wise details of workers injured and died during last three years

Sl. No. State		2011		2012		2013	
		Workers Injured	Workers Died	Workers Injured	Workers Died	Workers injured	Workers Died
1	2	3	4	5	6	7	8
1	Karnataka	=:	10	:=	=	=:	-
2	Gujarat	2	10	1	3	4	2
3	Haryana, Punjab J&K, HP	2	2	927	설	3	2
4	Uttar Pradesh	=:	2	22	1	2	-
5	Andhra Pradesh	<b>:</b>	1	-	·=>		-
6	Kerala	1	1	2 <u>⊒</u>	2	<b>⊞</b> å	_
7	Rajasthan	æ	2	1	4	3	æ

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1	2	3	4	5	6	7	8
8	Tamil Nadu	20	4	1=	~	1.	3
9	Bihar	==	2	.=	1	1	-
10	West Bengal	_	-	1	3	-2	-
11	Maharashtra *		Ĩ	4	5	8	7
12	Madhya Pradesh		-	12	4	14	1
13	New Delhi		=	=	4	-	2
14	Assam	_	1	1 <b>-</b> 1	1	1.	-
15	Odisha	=:	2	-	4	28	3
16	Jharkhand	=:	-	1	=	<b>-</b> 4	01
-	Total	3	38	8	32	65	19

<sup>\*</sup> The figures for Goa are included in those for Maharashtra.

## Steps to address increasing unemployment

†2295. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has taken any strong steps to address the problem of increasing unemployment in the country, if so, the details thereof;
- (b) whether Government is aware of financial irregularities being committed by corporate sector against their employees;
- (c) whether majority of employees of several private sector companies are getting less salary/wage; and
  - (d) if so, the details thereof and Government's response thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) To address unemployment in the country, Government of India has been making constant efforts through programmes such as Swarana Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation

<sup>†</sup>Original notice of the question was received in Hindi.